

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-24/2003/1238/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.S.B. Laskar,
Presiding Officer, Labour Court,
Dibrugarh.

Dated Guwahati the 14th March 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11A/19/78, dtd. 12.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave for 3(three) days on 25.03.2019, 26.03.2019 and 27.03.2019 with station leave permission w.e.f. the evening of 20.03.2019 till the morning of 28.03.2019, has been granted/rejected.

The District and Sessions Judge, Dibrugarh and in her absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/1239/A, dated 14.03.19

Copy to:

- ✓ 1. The District and Sessions Judge, Dibrugarh.

[Handwritten Signature]
14/3/19

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]